

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 111
CP (IB) No. 11/CB/2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Amrit Cement Ltd.

.....Applicant

V/S

Bhilai Jaypee Cement Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saswat Kumar Acharya, Adv.

Ms. S. Pholgu, Adv.

Mr. Abhijeet Agarwal, Adv.

Mr. P. Ganguly, Adv.

Mr. B. Parasramka, Adv.

For the Respondent

Mr. Ashish Shrivastava, Sr. Adv.

Mr. Anupam Choudhury, Adv.

ORDER

Ld. Counsel Mr. Saswat K. Acharya appears for the petitioner.

Ld. Sr. Counsel Mr. Ashish Shrivastava along with Ld. Counsel Mr. Anupam Choudhury appears for the respondent.

Ld. Counsel for the respondent submits that the reply has been filed, but the same is not uploaded in the DMS e-portal.

Ld. Counsel for the petitioner submits that he has obtained the copy of the reply, however, seeks time to file rejoinder. Necessary steps shall be taken by the respondent to upload the reply in the DMS e-portal within a week before the next date of hearing.

With this, list the matter on 29.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)